

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH
COURT-IV

26. IA 1086(MB)2024
IN
C.P. (IB)/1057(MB)2021

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **26.04.2024**

Name of the Party: Sterling Enamelled Wires Private
Limited
Vs
Nik -San Engineering Company Limited

Section 9, 12(2) of Insolvency and Bankruptcy Code, 2016

ORDER

1. Mr. Prakhar Tandon, Ld. Counsel for the Applicant present through physical mode.
2. Ld. Counsel for the Applicant submits that the Resolution Plan has been approved by the CoC, the same is pending under scrutiny.
3. Post this IA along with Plan on **05.06.2024** for further consideration.

Sd/-

ANU JAGMOHAN SINGH
Member (Technical)

/Dubey/

Sd/-

KISHORE VEMULAPALLI
Member (Judicial)